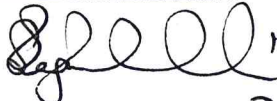


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 56/16	TP 48/17	Hearing	433(e) / 433(f)	Maithan Ceramic Ltd. Vs Benaka Sponge Iron Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Raghuram Cadambi for C.R.Nandakumar 9900039859	Respondent	

Counsel for respondent is present. No representation for petitioner. Counsel for Petitioner is absent. Petitioner is also called, absent.

Post the matter for enquiry.

List it on 01.09.2017.


MEMBER (J)


MEMBER (T)